

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

F.NO.187/41/79-II(AI)

Government of India
Central Board of Direct Taxes

New Delhi The 9th May, 1980

Notification
(Income-Tax)

No.3527(F.NO.187/41/79-II(AI)). In exercise of the powers conferred by sub-section(i) of section 121 of the Income-tax Act, 1961(45 of 1961) the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its Notification No.679(F.No.187/2/74-II(AI) dated 20th July, 1974 as amended from time to time.

2. Existing entries under column(1), (2) and(3) against Sl.No.13 and 13A shall be substituted by the following entries.

<u>Commissioner of Income-tax</u>	<u>Head Quarters</u>	<u>Jurisdiction</u>
13. Kerala-I	Cochin	1. Companies Circle, Ernakulam 2. Income-tax Circle, Ernakulam 3. Survey Circle, Ernakulam 4. Special Circle, Ernakulam 5. Salary Circle, Ernakulam 6. Income-tax-cum-Estate Duty Circle, Ernakulam 7. Income-tax Circle, Mattencherry 8. I.T. Circle, Alwaye 9. Income-tax Circle-I, Calicut 10. Income-tax Circle-II, Calicut 11. Income-tax Circle, Cannanore 12. Income-tax Circle, Kasargode.
13A Kerala-II	Cochin	1. Income-tax Circle, Trivandrum 2. Salary Circle, Trivandrum 3. Income-tax Circle, Kottayam 4. Income-tax Circle, Trivavalla 5. Income-tax Circle, Quilon 6. Income-tax Circle, Alleppey 7. Income-tax Circle, Trichur 8. Income-tax-cum-Estate Duty Circle, Trichur 9. Income-tax Circle, Punalur.

This notification shall take effect from 2-6-1980

Sd/- (B.M. SINGH)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

TO
The Press Manager
Government of India Press, New Delhi

Copy to:

1. All Commissioner of Income-tax
2. Directors of Inspection (I) / (R/S) / (P&PR) / (Inv), New Delhi
3. Director of O&M Services (Income-tax) 1st Floor, Aiwan-e-Ghalib, N. Delhi (5 copies)
4. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi
5. Comptroller & Auditor General of India, New Delhi (20 copies)
6. Bulletin Section of Dte. of Ins (RS&P), New Delhi (5 copies)
7. Director of Training, IRS (D.T.), Staff College, Nagpur (5 copies)
8. Shri. M.B. Rao, Jt. Secy., Ministry of Law, Justice and Company Affairs, New Delhi

Sd/- (B.M. SINGH)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.

AUTHORISED FOR ISSUE

(P.N. VERMA)

ASST. DIRECTOR OF INSPECTION (RS&P)

Wair/22-5-80

NO:CC: IAI/3111/986/80